

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.07.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 43 of 2021 & I.A. No. 641, 642 of 2021	Reserve Bank of India Vs. SREI Equipment Finance Ltd.	Vatsala Rai	Pulak Bagchi Anjan Chakraborty Priya Agarwal

For Directions

2.	Comp. App. (AT) (Ins) No. 394 of 2020	Dhanlaxmi Bank Vs. Royal Splendour Developers Pvt. Ltd. & Ors.	Sujoy Chatterjee	Kavitha Surana-R1 & R2 K. V. Jagdishvaran-R3
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 411 of 2021	Sabbas Winifred Joseph Suspended Director of Wizcraft International Entertainment Pvt. Ltd. Vs. IDBI Bank Limited & Anr.	Deepak Shukla	Siddhartha Barua-R1 Praveen Bansal-R2
4.	Comp. App. (AT) (Ins) No. 418 of 2021	Shri Ramchandra D. Choudhary Liquidator of Anil Nutrient Ltd. Vs. The Commissioner of State Tax (3) Gujrat & Anr.	Atul Sharma	
5.	Comp. App. (AT) No. 215 of 2020	Mandira Koirala Vs. Sona Mandira Pvt. Ltd. & Ors.	Nitish Sharma	Anshuman Sood-R2 & R3 Prateek Yadav-R1

For Hearing

6.	Comp. App. (AT) (Ins) No. 716 of 2020	Rajan Arora & Ors. Vs. MMR Saha Infrastructure Pvt. Ltd.	Ashish Verma	N.P. Singh Sachin Awana
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7.	Comp. App. (AT) (Ins) No. 991 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Uniworth Textiles Ltd.	Abhirup Das Gupta	Anindita Saha
8.	Comp. App. (AT) No. 180 of 2020	T. Shanmugapriya Vs. Embassy Travel & Tours Pvt. Ltd. With	A Jaishanker	Prakash Venkatramani-R1 & R2 Krishna Ravindran-R3
9.	Comp. App. (AT) No. 181 of 2020	T. Shanmugapriya Vs. Skylift Cargo Pvt. Ltd.	A Jaishanker	Prakash Venkatramani-R1 & R2 Krishna Ravindran-R3
10.	Comp. App. (AT) No. 45 of 2021	Gangar Opticians Pvt. Ltd. Vs. Jayantilal Bhimshi Gangar & Ors. With	Ankit Parashar	Abhinav Chandrachud-R1 & R2
11.	Comp. App. (AT) No. 46 of 2021	Gangar Opticians Pvt. Ltd. Vs. Jayantilal Bhimshi Gangar & Ors.	Zeeshan Hashmi	Abhinav Chandrachud-R1 & R2

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

12.	Comp. App. (AT) (Ins) No. 68 of 2019 & I.A No. 1078, 1091 of 2021	B. Prashanth Hegde. Vs. State Bank of India & Anr.	Pranjal Kishore	Ashwini Kumar Singh-R1 Mukund P Unny-RP V.M. Kannan
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For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 851 of 2020	Ashok Kriplani Vs. Sri Suresh Kumar & Ors.	Sunder Khatri	Darpan Kumar-R1 G.V. Sudhakar-R6 Tushar Singh-R12,16 Vijay Pal Sharma-R15 Mudassir Hussain
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03:00 PM

(After rising of above Bench and Court No. III)

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

14.	Comp. App. (AT) No. 77 of 2019 & I.A. No. 2313, 2314 of 2020	Joe Verghese Ors. Vs. OMEGA Hospitals Pvt. Ltd. & Ors. With	Naveen R.Nath	Pai Amit-R1 Abir Phukan-R4
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15.	Comp. App. (AT) No. 105 of 2019	P. Mahabala Rai. Vs. OMEGA Hospitals Pvt. Ltd. & Ors.	Ayush Choudhary	Pai Amit-R1 Abir Phukan-R4
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar